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GRATUITY SCHEME FOR GOAL MINERS

339. SHRI CHITTA BASU : Will the Minister of LABOUR AND REHA-BILITATION be pleased to state :

(a) the steps Government propose to take to implement the gratuity scheme for the Goal Miners as recommended by the Central Wage Board ; and

(b) the reasons for the delay in its implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR. EMPLOYMENT REHABILITATION (SHRI AND BHAGWAT JHA AZAD) : (a) and (b) The Board has recommended Wage the introduction of an industry-wise scheme of gratuity to be financed out of a fund to be created by the levy of a cess on despatches of coal and to be administered by the Board of Trustees of the Goal Mines Provident Fund or a similar tripartite autonomous body. Necessary preliminary work with a view to considering the question of acceptance of the above recommendations has been taken up.

•(•[AMENDMENT IN THE APPRENTICES ACT,] 1961

एन्रेन्टिसेज एक्ट 1961 में संशोधन

340. श्री राम सहायः क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि ग्रेजुएट इंजी-नियरों और डिप्लोमा प्राप्त इंजीनियरों को आसानी से नौकरी दिलाने के लिये एप्रेन्टिसेज सकट, 1961 में संशोधन करने का सरकार का कोई विचार था; और

(ख) यदि हां तो क्या इस प्रस्ताव पर विधिवत् विचार पूरा हो गया है; और कब तक संशोधन कर दिये जाने की संभावना है?

340. SHRI RAM SAHAI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that there was a proposal before Government to amend the Apprentices Act, 1961 with a view to facilitating employment for the Engineering Graduates and Diploma holders in Engineering ; and

(b) if so, whether the proposal has been duly examined ; and the time by when the amendment is likely to be made ?] अम, सेवा नियोजन और पुनर्वास मंत्रॉलय में राज्य मंत्री (अी भागवत झा आजाद): (क) जी हो ।

(स) प्रस्ताव अभी विचाराघीन है। शिशिक्षु अधिनियम, 1961 में संशोधन के लिए प्रक्रिया संबंधी औपचारिकताओं ^{में} समय लगेगा।

t[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) The proposal is still under consideration. The procedural formalities for amendment to the Apprentices Act, 1961 will take time.]

BROADCASTING OF MEDICAL PROBLEMS BY A. I. R.

341. SHRI A. D. MANI : Will th« Minister of INFORMATION AND BROADCASTING AND COMMUNI CATIONS be pleased to state :

(a) whether it is a fact that medical problems are not generally broadcast on the All India Radio ;

(b) whether there is a ban on the discussion of certain subjects ; and

(c) if so, what are these subjects ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a)

and (b) No, Madam.

(c) Does not arise.

TARGET FOR PROCUREMENT OF FOOD-GRAINS

342. SHRI CHITTA BASU : SHRI BALAGHANDRA MENON:

SHRI S. K. VAISHMPAYAN :

SHRI BANKA BEHARY DAS :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the target fixed for the procurement of foodgrains of different categories during the year 1967-68, 1968-69 and 1969-70;

f] English translation.

(In '000 tonnes)

(b) the acutal quan.ity of foodgrains procured till 30th Jue this year ;

(c) the target for in port of foodgrains during the current y < ir and the actual •quantity of foodgrains so far imported ;

(d) whether it is a fact that the producers are not getting the procurement price fixed by Gov ;rnment in many States like Punjab, Haryana, West Bengal, and Uttar Pradesh ;

(e) if so, the reasc is therefor ; and

(f) what steps Government have taken or propose to take to ensure the full payment of procurement price to the producers ?

to

Questions

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) : (a) The all-India targets fixed for the marketing years 1967-68, 1968-69 and 1969-70 were/are as follows :

Foodgrains	Marketing year			Targets fixed	
Rice		1967-68	(Nov. 67 to Oct. 68)		5,100
		1968-69	(Nov. 68 to Oct. 69)		3:455
Kharif Coarse-grains	ų.	1967-68	(Nov. 67 to Oct. 68)		1,900
		1968-69	(Nov. 68 to Oct. 69)		810
Wheat .	*	1967-68	(April 67 to Mar. 68)	No t fixed	arget w
		1968-69 (April. 68 to Mar. 69)	2,075		
		1969-70	(Apr. 69 to Mar. 70)		3,640
Rabi Coarse-grains		1967-68	(Apr. 67 to Mar. 68)	No t fixed	
		1968-69	(Apr. 68 to Mar. 69)	Do.	
		1969-70	(Apr. 69 to Mar. 70)	D	».

(b) :

(In '000 tonnes)

Foodgrains		Marketing year	Quantity procured	
Rice	. 1967-68 1968-69	(Up-to 30-6-69)	3,259 3,015	
Kharif Coarse-grains.	. 1967-68 1968-69	(Up-to 30-6-69)	773 464	
Wheat	1967-68 1968-69 1969-70	(Up-to 30-6-69)	893 2,273 2,261	
Rabi Coarse-grains	. 1967-68 1968-69		242 129	
	1969-70	(Up-to 30-6-69)	2	

(c) It is proposed to import 5-2 million tonnes of foodgrains during the financial ; year 1969-70. During the period 1st April to 30th June, 1969, 9-77 lakh tonnes ; has been actually imported.

(d) to (f). The Government have offered to purchase any quantities of foodgrains I of fair average quality that is offered to them at the procurement prices. By I and large, the producers are getting the prices fixed by Government. It may I sometimes happen that some producers in the remote villages do not get the benefit of these prices. Whenever such cases come to notice arrangements are made to open the necessary purchasing centres to ensure producers also get the that such procurement price fixed by Government.

DEMAND FOR TRACTORS

343. SHRI Z. A. AHMAD : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the estimated total demand for tractors in the country at present ; and

(b)*how Government propose to meet this demand ?

MINISTER OF STATE MINISTRY OF FOOD, THE STATE IN-THE AGRI CULTURE, COMMUNITY DE VELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) The total demand of tractors for the current financial year, 1969-70 lias been assessed at about 83,000 tractors. Against this, the indigenous production t.i mated to be of the order of 30,000. Besides, import of a substantial number of tractors dining 1969-70 is under con sideration of Government.

SUPER BAZAR, DELHI

344. SHRIMATI LALITHA (RAJA-(X)PALAN) : Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the answer to Starred Question No. 23a given in the Rajya Sabha on the 9th May, 1969 and state :

(a) whether a copy of the audit report of the Super Bazar, Delhi for the years 1966-67, 1967-68 and 1968-69 will be laid on the Table of the House ;

(b) the administrative and operational expenditure incurred by the Super Bazar during the above period ; and

(c) what is the criterion for recruitment of personnel in the Super Bazar ?

t. Questions

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, DEVELOPMENT AND COMMUNITY CO-OPERATION (SHRI Μ. S GURUPADASWAMY) : (a) The audit of Super Bazar which is run by the Co-operative Ltd., is made by the Statutory Store appointed by the Registrar of Auditors Go-operative Societies, Delhi, and copies of the audit report* of co-operative societies are placed before their general bodies/managing committees and not laid on the Table of the House. The audit of the Super Bazar for the vear 1967-68 is under progress and is likely to be completed shortly. The audit for the year 1968-69 would be taken up after the accounts are finalised by the Cooperative Store.

(b) 1966-67—Rs. 46-17 lakhs 1967-68—Rs. 64-19 lakhs 1968-69—Accounts have not yet been

finalised.

(c) Recruitment of personnel is made on the basis of suitability and experience for the jobs for which they are considered and selection is made by the appointment committees constituted for the purpose. Sometimes, suitable persons are taken on deputation from Delhi Administration/ Central Ministries, etc.

IMPORT OF AGRICULTURAL IMPLEMENTS, ETC. FROM U. S. S. R. 345. SHRI JAGAT NARAIN : Will the Minister of FOOD AND AGRICULTURE be pleased to state the type of agricultural implements, fertilizers and seeds thai are imported from the U.S.S.R. and the U.S.A. for distribution small farmers ?

THE MINISTER OF STATE IN THE MINSITRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) : Neither agricultural implements nor seeds are imported from U. S. S. R. and U. S A. for distribution to small farmers. The following types of fertilizers are, however, imported from these Countries :

- U. S. S. R.
 - 1. Ammonium Suphate.
 - 2. Urea.
- 3. Muriate of Potash.
- U.S.A.—
 - 1. Ammonium Sulphate.
 - 2. Urea.
 - 3. Di-Ammonium Phosphate.
 - 4. Ammonium Phosphate.
- 5. NPK Complex Fertilizer. Distribution of seeds to farmers is thje

responsibility of State Governments.